THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK) (a) The Five Year Plan 1978-83 enviconstruction of Janata sages the hotels at the metropolitan cities of New Delhi. Bombay. Calcutta and Madras. Other tourist centres for putting up Janata hotels will be identified after undertaking a survey. Hence, no investment at present is proposed on the construction of a Janata hotel in the Central Sector in the Union Territory of Goa, Daman & Diu

(b) A 46-bed youth hostel has been constructed by the Central Department of Tourism at Panaji at a cost of Rs. 5.08 lakhs to encourage youth travel. A hydrographic survey at a cost of Rs. 7.20 lakhs was undertaken by the Central Department of Tourism along selected beaches in Goa to safe beach areas determine for is also development. Tt. Droto introduce water sports posed activities, particularly for the youth in association with the youth hostel at Panaji subject to suitable water areas being available for the purpose. In this connection the Union Territory Administration has been requested to carry out surveys in selected areas along the Mandovi and Zuari rivers.

(c) The construction of 2/3 star 50room hotel at Goa is proposed by the India Tourism Development Corporation in the Five Year Plan 1978—83, subject to the availability of funds.

Offer from World Bank for financing Agricultural Oriented Projects and Rural Development Programmes

10254. SHRI AMRUT KASAR: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has offered to finance the development of agricultural research schemes, agriculture oriented projects and rural development programmes in the country;

(b) if so, the details thereof; and 1141 LS-7

(c) how much of this amount will be spent in the Union Territory of Goa, Daman and Diu?

THE MNISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes, Sir.

(b) List of possible projects presently under consideration is at statement.

(c) There is at present no specific project for Union Territory of Goa, Daman and Diu.

Statement

List of possible projects in the Agriculture Sector under consideration for financing by the World Bank Group.

- 1. Haryana Irrigation
- 2. Mandwa Fert. Modernisation
- 3. Punjab Irrigation
- 4. National Agricultural Research
- 5. National Cooperative Development Corporation
- 6 Inland Fisheries
- 7. Composite Agricultural Extension and Research
- 8. Rainfed Agriculture 1
- 9. Maharashtra Irrigation II
- 10 Agricultural Refinance & Development Corporation III
- 11. Gujarat Irrigation II
- 12. Marine Fisheries-Kerala
- 13 Gujarat Fertiliser.

Central Government Pensioners getting Service Retirement Pension and Family Pensions

10255 SHRI RAJARAM SHAN-KARRAO MANE: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of Central Government pensioners getting service retirement pension and family pensions;

(b) what is the total number of Central Government pensioners who had commuted portion of their pension; and MAY 12, 1978

(c) how many of them are in the age group of 71-75, 76-80 and 81-85?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) The total number of Central Government pensioners (including family pensioners) as on 1-1-1976 was approximately 9.84 lakhs.

(b) Information available in respect of Central Government pensioners who commuted their pension_s during 1973 to 1975 is as follows:—

Total number of persons who retired 1,55,000 approx.

Total number of pensioners who commuted their pensions . 51,400 approx.

(c) This information is not maintained in the records kept by the agencies responsible for sanctioning and authorising payment of pension. The collection of this iformation will involve review of all pension payment orders at a large number of treasuries, public sector banks etc. scattered all over the country which disburse pensions. It is considered that the time and effort involved in collecting the information may not yield commensurate results.

Total number of Government Pensioners

10256. SHRI RAJARAM SHAN-KARRAO MANE: Will the Minister of FINANCE be pleased to state:

(a) what is the total number of Government pensioners who retired before 1st January, 1964 and were alive on 31st December, 1976; and

(b) how many of them retired on 3/8th pension and were paid DCR gratuity equal to their 15 months emoluments?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): The collection of the information will necessitate reference to a large number of Central and State Government agencies responsible for authorising and paying Civil, Defence, Railway and Posts and Telegraphs pensioners, who will have to review pension cases of all persons who retired before 1-1-1964 for collecting the desired information. It is considered that the time and effort involved in the collection of this information may not be commensurate with the results likely to be achieved.

Posting_s in Central Excise, Farraukhabad Division, Kanpur Collectorate

10257. SHRI MANOHAR LAL: Will the Minister of FINANCE be pleased to state the policy of Government regarding posting of rankers in field service and rotation of subordinate Officers in Ranges and preventive jobs and how far this policy was actually given effect to during emergency period in Central Excise Farrukhabad Division, Kanpur Collectorate?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SIIRI SATISH AGRAWAL): The meaning of the expression 'rankers used by the honourable Member is not clear. It has been presumed that it refers to officers of the rank of Asistant Collector and above, other than those recruited directly to Group 'A' posts. It has also been presumed that 'subordinate officers' refers to the Inspector of Central Excise.

2. Officers of the level of Assistant Collectors and Deputy Collectors of Customs and Central Excise are generally transferred from one posting to another after a period of about 4 years. Sometimes, however, this period may vary, having regard to administrative considerations, bonafide cases of hardship, the nature of work in any particular post, etc.

3. So far as Farrukhabad Division of Kanpur Collectorate is conctrned, the Assistant Collector in-charge, who was a directly recruited officer, remained